

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC. VII 242/2010/3922/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 1st September, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. JJA/6125/2021, dtd 31.08.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.09.2021 along with station leave permission, with your official vehicle, at your own cost, from the morning of 04.09.2021 till the morning of 06.09.2021.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC. VII 242/2010/3923 /A, dated 1.9.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rda